IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(CAA)-216/ND/2017

IN THE MATTER OF:

Skymap Healthcare (P) Ltd

.. PETITIONER

SECTION:

Under Section 230-232

Order delivered on 05.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

For the Respondent

.

<u>ORDER</u>

Due to paucity of time arising out of sitting in the Double Bench, the matter was not able to be taken up. Hence, the same is adjourned to 27.2.2018.

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit 05.2.2018